

*Method of Analysis*

As given in Bureau of Indian Standard No. IS. 4333 (Part I and II), 1967 and as amended from time to time except for weevilled grains which are to be determined by count method.

**DEFINITIONS***Foreign matter :*

Includes organic and inorganic matter. The inorganic matter shall include sand, gravel, dirt, pebbles, stones, lumps of earth, clay and mud, glass and metallic pieces etc. The organic matter shall include chaff, straw, weed seeds and other inedible grains and animal filth.

*Other Foodgrains :*

Any foodgrains other than Barley.

*Damaged Grains :*

Kernels or pieces of kernels that are sprouted or internally damaged as a result of heat, microbes, moisture or weather.

*Slightly damaged and touched grains :*

Kernels or pieces of kernels that are damaged or discoloured superficially so as not to affect the quality of material.

*Immature and shrivelled grains :*

Kernels or pieces of kernels that are not fully developed.

*Weevilled grains :*

Kernels that are partially or wholly bored.

**Himalayan Glaciers**

1536. SHRI BHIM PRASAD DAHAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any master plan has been drawn up to save the Himalayan glaciers and flora and fauna for the overall interest of the country;

(b) if so, the details thereof;

(c) whether the Government are aware that proposed acquisition of glacier range area by the Defence Ministry may cause a major ecological fallout in the North District of Sikkim;

(d) if so, whether any specific request has been received in this regard;

(e) if so, whether any discussion has been held with the concerned ministry; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (f) Information is being collected and will be laid on the Table of the House.

**Elephant Depredations**

1537. SHRI KESHAB MAHANTA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "elephant depredations causing serious problems" appearing in the 'Assam Tribune', dated February 4, 1997;

(b) if so, the details thereof;

(c) whether the Government of Assam submitted a proposal to the Central Government to capture 200 wild elephants; and

(d) if so, the action taken by the Government in this regard to curb the depredations caused by the wild elephants in Assam ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) and (b) Yes, Sir, the news item has alleged large scale depredations caused by increase in the elephant population and shrinkage of habitat. There are also suggestions that elephant population should be reduced by large scale capture in order to reduce depredations.

(c) and (d) Yes, Sir, a proposal was received from the Government of Assam to capture about 200 elephants in the first year with 100 numbers in the subsequent years in 1991, for the purpose of reduction of elephant depredations. In 1996, the request for capture of 200 elephants was made again by the Government of Assam to the Central Government. Permission was granted to the Government of Assam for capture of 12 elephants in 1992-93 and 20 more in 1995-96 in order to evaluate the efficacy of this method for reducing the depredations. Till date the Government of Assam has reported capture of 20 elephants only and the rest are yet to be captured.

**Chadha Committee**

1538. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a Chadha Committee to look into the various anomalies in the Technical Services of ICAR;

(b) if so, whether the Committee has submitted its recommendations;

(c) if so, the details thereof; and

(d) the steps being taken to implement these recommendations ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The main recommendations of the committee are :

Running scale structure from T-1 to T-9 grade of personnel instead of existing three categories i.e. Categories I to III. Direct entry in the service has been recommended at T-1, T-3 & T-6 grades. A person may go from T-1, T-3 & T-6 to T-9 level on the basis of entry level qualifications acquired by a person. A new assessment system for five yearly promotion based on threshold marks for merit promotion adopting a quantitative assessment have also been recommended. For Cat. III, 7 yearly assessment system as against 5 yearly has been proposed. The system of grant of advance increment(s) is proposed to be abolished.

(d) Recommendations of the Chadha Committee were discussed in the 60th meeting of the Senior Officers Committee (SOC) held on 17.2.97. In view of the scheme of Assured Career Progression Scheme proposed in the 5th Pay Commission the Govt. has imposed a temporary ban on amendment of recruitment rules. The Chadha Committee has proposed major restructuring which will require approval of Cabinet and Ministry of Finance for creation of large number of additional posts. Therefore, the SOC has decided to request Chadha Committee to review the recommendations in the light of recommendations of the 5th Pay Commission. On receipt of the revised recommendations further action will be taken for implementation of the report.

[Translation]

#### Handicapped Persons

1539. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of WELFARE be pleased to state :

(a) whether the number of handicapped persons is constantly increasing in the country;

(b) if so, the details thereof, State-wise;

(c) whether a little amount has been allocated in the budget in comparison to the large number of handicapped persons;

(d) if so, whether the Government would consider to make budget provision in accordance with the number of handicapped persons;

(e) if not, the reasons therefor; and

(f) the action proposed to be taken by the Government for the rehabilitation of these persons ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (f) Sample Survey conducted by National Sample Survey Organisation in 1981 covering only three disabilities estimated at about 1.8% of the total population of the country comprising disabled persons. 1991 Sample Survey conducted by the same Organisation covering four kinds of disabilities estimated 1.9% population as disabled. Neither of the surveys included mentally handicapped persons.

The Sample Survey was conducted only in 15 States.

The budget provision for the handicapped welfare sector in the Ministry of Welfare is Rs. 45.90 crores for the year 1996-97. The same is proposed to be increased to Rs. 107.04 crores in 1997-98. There is no special component Plan for the disabled.

Apart from bringing in a piece of comprehensive Legislation, namely, The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the Government through the National Institutes and Apex level institutes trains necessary manpower required for rehabilitation of the disabled in addition to providing services to the disabled persons. The Rehabilitation Council of India is working for standardisation of the training curriculum and of professionals in the field.

The non-Governmental Organisations are being aided by the Government for undertaking activities aimed at rehabilitation of the disabled including Establishment and Development of Special Schools, vocational training centres, placement services, etc.

The Ministry of Labour (Directorate General of Employment and Training) assists 17 Vocational Rehabilitation Centres for the physically handicapped in different parts of the country. Other Ministries such as Health, Rural Development and Department of Education also have programmes which have a bearing on rehabilitation of the disabled.

Under the Plan Scheme—Employment of the Handicapped—Ministry of Welfare has been providing financial assistance upto 80% of the actual expenditure incurred by a State Government in setting up Special Employment Exchanges for the Handicapped. This assistance becomes 100% in the case of setting up of Special Cells in the normal Employment Exchanges. At present 47 Special Employment Exchanges and 41 Special Cells are functioning in different parts of the country.

Apart from providing preferential treatment to the handicapped for allotment of Petrol Pumps, Gas Agencies, PCOs and Allotment of kiosks and Vending Stalls, a National Handicapped Finance and Development Corporation has been set up recently to promote self-employment of persons with disability.

[English]

#### Refugees from Burma

1540. SHRI ANAND RATNA MAURYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have issued any instructions to the States in regard to providing facilities and priority in the matter of issue of licences and permits to the repatriate Indians from Burma;